NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1568/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SAKTHI INDUSTRIAL CORPORATION

NAME OF THE RESPONDENT(S)

: KOTHARI INDUSTRIAL CORPORATION LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHAN RATASEKARAN

MAHENDRAN

3. S. Siva Sangavan

Counsel representing both the parties are present. During the course of hearing. Both the counsel has shown interest in settlement. There is offer and counter offer for which they prayed time. Put up on 08.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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